

(8) Several meetings, Conferences and Workshop<sub>s</sub> were held during this period to enlighten on newer paths of work and formulation of Government policy on Leprosy Control.

(9) Arrangements have been made with Swedish International Development Agency to supply substantial quantity of Refampicin and Lawiprene drugs for the second life treatment of leprosy patients.

Anomaly in the rate of interest paid on G. P.

**Fund/C. P. Fund contributions of the Delhi school teachers**

264. DR. Z. A. AHMAD: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that there is an anomaly in the rate of interest paid on the General Provident Fund/ Contributory Provident, Fund accumulations of the teachers of the Government Schools and those of the recognised and aided schools of the Delhi Administration;

(b) if so, what is the rate of interest paid at present on these contributions, separately; and

(c) what action Government propose to take to remove this anomaly?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BAR-AKATAKI): (a) According to information received from the Delhi Admn. the rate of interest paid on the contribution made by Government servants in G.P Fund and the rate of interest on Provident Fund of teachers employed in private aided schools are different. There is, however, no anomaly involved in this because the Provident fund contributions of staff working in aided schools are deposited in individual Banks and not in Government accounts.

(b) The rate of interest on accumulations in G.P. Fund for the year 1977-78 is 8 per cent for accumulations upto Rs. 25,000/- and Rs. 7.5 per cent for accumulations in excess of Rs.

25,000. The rate of interest allowed by banks on the accumulations in Provident Fund of teachers of aided schools vary from bank to bank depending on the nature of the account. By and large the interest earned on these accounts compares favourably with the rate of interest allowed by Government on accumulations in G.P. Fund.

(c) Any specific case of anomaly brought to Government's notice will be looked into.

**Construction of accommodation for garment manufacturers at Rani Jhansi Road, Delhi**

265. SHRI JAGAN NATH BHARDWAJ: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the Delhi Administration had assured the owners of small and cottage industries in September, 1977 that they would not be shifted from their present sites; and

(b) if not, whether there is any proposal under Government's consideration to construct accommodation for garment manufacturers at Rani Jhansi Road in Delhi?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) No, Sir.

(b) Yes, Sir.

**Urdu books published by the National Book Trust of India**

266. SHRI SYED AHMAD HASHMI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what is the number of books so far published by the National Book Trust of India in Urdu and what is its percentage as compared to those published in other Indian languages; and

(b) whether the National Book Trust has formulated any scheme to take up the publication of a larger number of books in Urdu?